



**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

**Hearing by Video Conferencing**

**O.A. No.060/00870/2020**

Chandigarh, this the 08<sup>th</sup> of July 2021

**HON'BLE MR. SURESH KUMAR MONGA, MEMBER (J)**

(Through video conference from Chandigarh Bench)

**HON'BLE MR. RAKESH KUMAR GUPTA, MEMBER (A)**

(Through video conference from Bangalore Bench)

Sumit Sheokand aged about 30 years, son of Sh. Dalbir Singh Sheokand, resident of H. No. 1992, Urban Estate, Jind – 126102.

**....Applicant**

(BY: Sh.Jasbir Mor, Advocate)

**Versus**

1. Union of India, Ministry of Personnel, Public Grievances & Pensions, Staff Selection Commission, (ER) Nizam Palace, 1<sup>st</sup> M.S.O. Building (8<sup>th</sup> floor) 234/4 A.J.C. Bose Road, Kolkata – 700020.
2. Staff Selection Commission (northern Region) Block No. 12 CGO Complex, Lodhi Road, New Delhi – 110003 through its Under Secretary (RHQ).
3. Central Grounds Water Board, Ministry of Water Resources, River Development & Ganga Rejuvenation, Bhujal Bhawan NH-IV, Faridabad – 121001 through its Secretary.

**... .Respondents**

(BY: Sh. Sanjay Goyal, Advocate)

**O R D E R(Oral)**

**Per: SURESH KUMAR MONGA, MEMBER (J):**

1. At the very outset, Sh. Sanjay Goyal, learned Sr. Central Govt. Standing Counsel has stated that during pendency of



the present original application the respondents have now issued a memorandum dated 22.03.2021 stating therein that the Commission has superseded the result published vide notice dated 11.02.2020 and revised the Select list of candidates for the post of Foreman.

2. The fact with regard to issuance of memorandum dated 22.03.2021 has not been disputed by learned counsel for the applicant.
3. In view of the above, the original application is disposed of as having been rendered infructuous.

**(RAKESH KUMAR GUPTA)**  
**MEMBER (A)**

**(SURESH KUMAR MONGA)**  
**Member (J)**

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